

In the Central Administrative Tribunal
Calcutta Bench

OA No.681 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Lakshmi Rani Mahato

Vs.

Department of Post

For the Applicant : None

For the Respondents : None

Heard on : 24-8-98

Date of Judgement : 24-8-98

O R D E R

None appears on behalf of the applicant when the case is called for. It is found that none appeared on behalf of the applicant on earlier seven occasions. So, application is dismissed for default.

(D. Purkayastha)
Member (J)